COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 80 OF 2016

Dated: 18th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Bangalore Electricity Supply Co. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Arvind Kamath

Mr. Ashok Bannidinni

Counsel for the Respondent(s) : Ms. Neha Garg h/f

Mr. Anand K. Ganesan for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>26.11.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/mk